File No. 10/03/2016-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: 18th August 2016

ORDER

In pursuance of proviso to section 419(3) of the Companies Act, 2013, the Hon'ble President of the National Company Law Tribunal is pleased to constitute the National Company Law Tribunal, Hyderabad Bench, for 22nd August, 2016 as under for the purpose of exercising and discharging the Tribunal's powers and functions:-

NCLT HYDERABAD BENCH:

Shri Rajeswara Rao Vittanalla, Member (Judicial). 1.

This issues in partial modification of Order of even number dated 5th July, 2016.

By Order of the National Company Law Tribunal

Lang

(Pankaj Garg) Secretary, NCLT Telephone: 24361688

Copy to:-

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Registrar, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/ Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Chennai/ Gauhati/Hyderabad.
- 5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
- 6. PS to Joint Secretary, MCA, New Delhi.
- 7. NCLT, web site/ Notice Board
- 8. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Councils, New Delhi/Kolkata.